

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 08th March, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 44/2015 (THC)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv. Mr. N.C.Das, Adv. Mr. Ankur Paster, Adv.	
2.	Original Application No. 06/2016(CZ)	Eco Balance Society of Rajasthan Vs State Pollution Control Board, Rajasthan & 7 Ors.	Mr. Anurag Tripathi, Adv.	
3.	Original Application No. 97/2015(CZ)	Mukesh Purve Vs. State Of M.P. & 4 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	
4.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
5.	Original Application No. 25/2016(CZ) (M.A.No.98/16)	Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors.	Mr. Rohit Sohgaora, Adv.	
6.	Original Application No. 119/2014(CZ)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh George Carlo, Adv. for Applicant Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv. Mr. G.K.Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No.131/15(CZ) (M.A.No.841/15) (M.A.No.10/16)	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity (MSW, Jabalpur) Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

9.	Original Application No. 127/2013(THC) (M.A.No.770/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15) (M.A.No.24/16) (M.A.No.43/16)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
10.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
11.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Yash Vidhyarthi, Adv. Mr. R.K.Gupta, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 313/2014 (CZ) (M.A.No.20/16) (M.A.No.74/16)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	

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